

(c) and (d). Government have reviewed and modified the guidelines relating to filling up of Vacancies/creation of posts. Copies of the instructions issued in this regard on 20th May and 15th July, 1986 have been placed in the Parliament Library.

#### **Opening of Bank Branches in Himachal Pradesh by UCO Bank**

558. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the UCO Bank has informed the Reserve Bank of India of its inability to open any of the new branches for which licences have been given to this bank under the New Branch Licensing Policy of the RBI in Himachal Pradesh;

(b) if so, the reasons advanced by the UCO Bank for its inability to do so and whether the RBI has decided to allot the centres to the other nationalised banks operating in the region; and

(c) the names of the centres, district-wise, which were allotted to the UCO Banks for the opening up of new branches and where the bank has expressed its inability to open them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Reserve Bank of India (RBI) has reported that under the current Branch Licensing Policy for 1985-90, 19 licences were issued to UCO Bank for opening branches in Himachal Pradesh as per details given below:

Name of Centre	Name of District
1. Behal	Bilaspur
2. -Ghandir	-do-
3. Dangota	Hamirpur
4. Lagipal	Kulu
5. Seobag	-do-
6. Kalath	-do-

7. Manhri	Shimla
8. Banoti	-do-
9. Dangoli	-do-
10. Dhagori	-do-
11. Neripul	Sirmur
12. Didag Khandtyon	-do-
13. Wasani	-do-
14. Dharwa	-do-
15. Kotidhiman	-do-
16. Rajani	-do-
17. Bhawai	-do-
18. Nund	Solan
19. Loharghat	-do-

UCO Bank had surrendered all the 19 centres expressing its inability to open branches at these centres on the ground that 73% of its existing branches in India are already in rural and semi-urban areas and they will have administrative and other problems in increasing this percentage. RBI has since reallocated these 19 centres to other banks in Himachal Pradesh.

#### **Customs Duty on fuel Efficient light Commercial Vehicles**

559. SHRI R.M. BHOYE : Will the MINISTER OF FINANCE be pleased to state:

(a) whether Government has recently reduced the customs duty on certain items for fuel efficient light commercial vehicles; and

(b) if so, the extent of such reduction alongwith the notification, if any, issued in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.